

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

3

C.P No. 1239/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 09.08.2017

NAME OF THE PARTIES: Gupta Global Resources Pvt.Ltd.

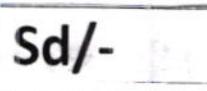
SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	ASHISH PYASI	Advocate i/b Dhir & Dhir Associate Adv. for Corporate Applicant	

ORDER

CP No. 1239/I&BP/NCLT/MB/MAH/2017

List this matter on 11.8.2017 for the name of Insolvency Resolution  
Professional.

  
Sd/-

V. NALLASENAPATHY  
Member (Technical)

  
Sd/-

B.S.V. PRAKASHKUMAR  
Member (Judicial)